

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:2183
ANSWERED ON:10.03.2015
CRUCIAL LOSS AND DAMAGE ISSUE
Shanavas Shri M. I.

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the Government's position on the negotiations on crucial Loss and Damage (L&D) issue and green climate fund in climate change talks;
- (b) whether the Government's stand is in tandem with the G-72's position;
- (c) whether the present draft related to the loss and damage issue is biased against the poor and developing nations;
- (d) whether the Government has decided to make a clear stand regarding and concerning the ongoing talks on climate change especially on the issue of increasing compensation on damage caused by high emissions of greenhouse gases by rich countries during industrialisation; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) & (b) Government of India consistent with the position of G-77 and China, supports for operationalization of the Warsaw international mechanism for loss and damage by 2016 and insists for the capitalization of the Green Climate Fund (GCF), predominantly by public funds in grant terms.
- (c) The present draft related to Loss and Damage is having various options, which will be negotiated keeping in view of the benefits for poor and developing nations.
- (d) & (e) The Government has taken a stand that the Warsaw international mechanism for loss and damage should provide specific commitments from developed country parties and Annex-II parties to provide support for the financing and operationalization of this mechanism.